# GOVERNMENT OF INDIA MINISTRY OF DEFENCE DEPARTMENT OF EX-SERVICEMEN WELFARE

### RAJYA SABHA

#### **UNSTARRED OUESTION NO. 843**

TO BE ANSWERED ON 28th July, 2025

#### ARREARS UNDER OROP

843 DR. V. SIVADASAN:

Will the Minister of Defence be pleased to state:

- (a) whether all the arrears have been paid under One Rank One Pension (DROP) Scheme;
- (b) the amount allocated and spent by Government to pay the arrears for the OROP scheme during the last three years; and
- (c) the amount of arrears pending for payment to the ex-service personnel?

#### ANSWER

## MINISTER OF STATE IN THE MINISTRY OF DEFENCE

(SHRI SANJAY SETH)

- (a) Arrears on account of OROP-I and OROP-II have already been paid to all eligible beneficiaries of Defence Forces Personnel. However, the revision of pension and arrears thereof have been paid to 25.20 lakh eligible pensioner under OROP-III.
- (b) No separate budget head is allocated for making the payment of arrears under OROP. However, an amount of Rs. 16,925.20 Crores have been paid on account of arrears upto March, 2024 under OROP-II and an amount of Rs. 1,271.74 Crore have been paid as payment of arrears till 18.07.2025 under OROP-III.
- (c) The amount of arrears pending for payment is dynamic and ascertained as per the revision of pension of Ex-Servicemen received by the disbursing agency.

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